

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1618/2023, IA (IBC)/1807/2023, IA (IBC)/1823/2023, IA (IBC)/450/2024, IA (IBC)/451/2024 in Company Petition IB/308/2022
NAME OF THE COMPANY	Gayatri Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Gayatri Projects Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1618/2023, IA (IBC)/1807/2023 and IA (IBC)/1823/2023

Present: Ld. Counsel Mr. Ravi Kumar for the Applicant.

Mr. Sai Ramesh Kanuparthi, Resolution Professional.

Ld. Counsel Mr. D. Narender Naik for R1. (R1-R5 in IA/1807/2023).

Ld. Counsel Mr. Naresh Kumar Sangam for R2.

IA (IBC)/450/2024 and IA (IBC)/451/2024

Present: Ld. Counsel Mr. Srikant Rathi for the Applicant.

Mr. Sai Ramesh Kanuparthi, Resolution Professional.

Due to internet connectivity issues, **matter is adjourned to 02.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)